

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA no. 35 of 2014 in
Appeal No. 25 of 2014

Dated : 17th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

M/s SESA Sterlite Ltd. ...Appellant (s)
Versus.
Orissa Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma
Counsel for the Respondent(s) : Mr. G. Umapathi
Mr. Rutwik Panda for R-1
Mr. Raj Kumar Mehta
Ms. Ishita
Ms. Mansha Monga for R-2

ORDER

We have heard the learned counsel for the parties in I.A. No.
35 of 2014.

Post the matter for further hearing on 25.02.2014.

(Rakesh Nath)
Technical Membe

(Justice M. Karpaga Vinayagam)
Chairperson

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